

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

06.01.2012

OA No. 667/2011

Mr. Noor Ahmed, Counsel for applicant.

Having arguing the matter, learned counsel for the applicant wishes to withdraw this OA to avail alternative remedy available under the statutory rules.

The OA stands dismissed as withdrawn.

Anil Kumar
(Anil Kumar)

Member (A)

K.S.Rathore
(Justice K.S.Rathore)
Member (J)

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